

36

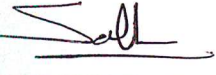
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

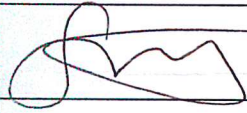
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.270,306&460/2018 & IA No.302&1060/2019 in CA No.73/97/HDB/2016
NAME OF THE COMPANY	Gagan Aerospace Limited
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Limited & 03 others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sachin Sharma (bar / lawyer)	Adv	984876545	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naveen Kumar Sangam & S. Chidambaram	Adv	9000 6660 72	


ORDER

IA No.1060/2019, is listed today for the first time.

For filing reply/counter list it on 20.12.2019.

Other IA's 2702018,306/2018 &460/2018 and IA No.302/2019 are also ordered to be listed to the same date.


Member(T)


Member(J)

Pavani